

**SCHEDULE II**  
**FORM D**  
**PROOF OF CLAIM BY FINANCIAL CREDITORS**  
(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process)  
Regulations, 2016)

To  
The Liquidator  
Atul Mittal

From  
Bank Of Baroda-Erstwhile Dena Bank , Naya Anjar Branch, Thakkar Bapa Building, Near S.T Depo, Anjar  
Kachchh, Gujarat-370110

**Subject:** Submission of proof of claim in respect of the liquidation of M/S Colleyer Container Terminal Pvt Ltd under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

E-Dena Bank –Now-Bank Of Baroda Naya Anjar hereby submits this proof of claim in respect of the liquidation of M/S Colleyer Container Terminal Pvt Ltd . The details for the same are set out below:

1. NAME OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	Bank Of Baroda-Erstwhile Dena Bank ,Naya Anjar Branch
2. ADDRESS AND EMAIL OF FINANCIAL CREDITOR FOR CORRESPONDENCE.	Address: Bank Of Baroda- Erstwhile Dena Bank, Naya Anjar Branch, Thakkar Bapa Building, Near S. T. Depot, Anjar Kachchh, Gujarat-370110 E-mail Id: DBNAYA@bankofbaroda.co.in
3. TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT THE LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM (WHETHER TERM LOAN, SECURED, UNSECURED)	Cash Credit Account:108213024580 PRINCIPAL : 4,91,01,037.00 INTEREST : 1,11,65,666.62 Legal & Other Charges : 10,46,754.00 Total Claim : 6,13,13,457.75
4. DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	1) Debtor acknowledged sanction and Terms & Condition Letter. 2) Account Statement of M/s Collyer Container Terminal Pvt. Ltd. 3) Order copy of NCLT Ahmedabad - II
5. DETAILS OF ANY ORDER OF A COURT OF TRIBUNAL THAT HAS ADJUDICATED ON THE NON-PAYMENT OF DEBT	The matter was also presented at DRT Ahmedabad – II which is on hold after commencement of NCLT proceeding.
6. DETAILS OF HOW AND WHEN DEBT INCURRED	As per debtor acknowledged sanction and Terms & Condition Letter.

 कृते बैंक ऑफ बरोडा For Bank of Baroda

मुख्य प्रबंधक एवं प्राधिकृत अधिकारी  
Chief Manager & Authorised Signatory

7. DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE FINANCIAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	Corporate debtor have a credit balance of Rs. 89524.22 in his current account no. 108211023901.
8. DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	Factory land & Building: situated at R S No. 146/Paiki – 1, Bhuvad, Anjar, Kachchh in the name of Vinesh Ramji Sorathiya, Average Market Value: 115 lakh, 24-04-2014
8A. WHETHER SECURITY INTEREST RELINQUISHED YES / NO	Yes
9. DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	No any
10. DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	There is a sister concern account in name of M/s Surya Cotton Industry (A/c No. 108213024213) which is also a NPA account.
11. LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	(i)Sanction Copy (ii)D.P.Note (iii)Agreement of Hypothecation of Stock & Book debt (iv)Agreement of Personal Guarantee of directors. (v)Registered mortgage Deed in favour of secured creditor. (v) Letter of acknowledgement of Debt.

Signature of financial creditor or person authorised to act on his behalf (please enclose the authority if this is being submitted on behalf a financial creditor)
Name in BLOCK LETTERS : RAVI PRAKASH BHARTI
Position with or in relation to creditor: Authorised Officer (Branch Manager, Naya Anjar Branch)
Address of person signing: erstwhile Dena Bank – Now Bank Of Baroda, Thakkar Bapa Building, Near S.T. Depot, Anjar, Kachchh, Gujarat, PIN-370110

\*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

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Chief Manager & Authorised Signatory

## AFFIDAVIT

I, Ravi Prakash Bharti, currently posted at erstwhile Dena Bank – Now Bank Of Baroda, Thakkar Bapa Building, Near S.T. Depot, Anjar, Kachchh, Gujarat, PIN-370110, do solemnly affirm and state as follows:

1. The above named corporate debtor was, at the liquidation commencement date, that is, the 13th day January of 2020 and still is, justly and truly indebted to Bank Of Baroda-Erstwhile Dena Bank in the sum of Rs. 6,13,13,457.75 for cash credit account no. 108213024580.00.

2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:

(i)Sanction Copy

(ii)D.P.Note

(iii)Agreement of Hypothecation of Stock & Book debt

(iv)Agreement of Personal Guarantee of directors.

(v)Registered mortgage Deed in favour of secured creditor.

(v) Letter of acknowledgement of Debt.

3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.

4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever, save and except the following:

*[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the financial creditor which may be set-off against the claim.]*

Solemnly, affirmed at \_\_\_\_\_ on \_\_\_\_\_ day, the \_\_\_\_\_ day of \_\_\_\_\_ 2020

Before me,

Notary / Oath Commissioner.

 कृते बैंक ऑफ़ बड़ौदा For Bank of Baroda  
मुख्य प्रबंधक एवं प्राधिकृत अधिकारी  
Chief Manager & Deponent's signature Signatory

## VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para \_\_ to \_\_ of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom.

Verified at \_\_\_\_\_ on this \_\_\_\_\_ day of 201 \_\_\_\_\_.

 कृते बैंक ऑफ़ बड़ौदा For Bank of Baroda  
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Chief Manager & Deponent's signature Signatory



**Account Number : 108213024580**  
**COLLEYER CONTAINER - UNCHARGED INTEREST CALCULATION 18/03/2019**

ACCOUNT NO	108213024580	DETAILS OF RATE OF INETEREST	MCLR	EFFECTIVE ROI
CUSTOMER ID		01-09-2018 TO 3-10-2018	8.30%	13.05%
CONTRACTED RATE OF INTEREST	MCLR + 4.75% = 13.05%			
PENAL INTEREST	2%	Effective Rate of Interest	Contacted rate + penal interest	15.05%

Days	Date	Particulars	Debit	Credit	Outstanding balance
	31/08/2018	Balance c/f			49101037.13
30	30/09/2018	Interest	607373.10		49708410.23
31	31/10/2018	Interest	635382.43		50343792.67
30	30/11/2018	Interest	622745.82		50966538.48
31	31/12/2018	Interest	651464.07		51618002.55
31	31/01/2019	Interest	659791.21		52277793.76
28	28/02/2019	Interest	603557.87		52881351.63
31	31/03/2019	Interest	675939.58		53557291.21
30	30/04/2019	Interest	662496.36		54219787.57
31	31/05/2019	Interest	693047.72		54912835.29
30	30/06/2019	Interest	679264.25		55592099.54
31	31/07/2019	Interest	710588.88		56302688.42
31	31/08/2019	Interest	719671.76		57022360.18
30	30/09/2019	Interest	705358.78		57727718.96
31	31/10/2019	Interest	737886.77		58465605.74
30	30/11/2019	Interest	723211.53		59188817.27
31	31/12/2019	Interest	756562.81		59945380.09
13	13/01/2020	Interest	321323.66		60266703.75
500		<b>TOTAL</b>			

Dues as on 13-01-2020, Rs 6,02,66,703.75 (Rupees six crore two lakh sixty six thousand seven hundred three and seventy five paise only)

 कृते बैंक ऑफ बरोडा For Bank of Baroda  
  
 मुख्य प्रबंधक एवं प्राधिकृत अधिकारी  
 Chief Manager & Authorised Signatory

**Calculation of Legal & Different Charges**

**M/ S Collyer Container Terminal Pvt Ltd (108213024580)**

<b><u>Sr No</u></b>	<b><u>Description</u></b>	<b><u>Amount</u></b>
1.	Drt Related Fee	1,73,000/-
2.	NCLT & RP Related Fee & Expenses (Approx)	6,22,904/-
3.	Detective Fee for Search of Properties (Approx)	1,35,000/-
4.	Caveat Application(Approx)	5,850/-
5.	Paper Publication Fee (Approx)	30,000/-
6.	Staff Related Halting & Other Charges(Approx)	35,000/-
7.	Property Auction Related Charges (Approx)	15,000/-
8.	Xerox, Post, Courier, Nottary & Other Misc Charges (Approx)	30,000/-
	<b>Total</b>	<b>10,46,754/-</b>

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